

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:4453  
ANSWERED ON:22.08.2001  
MPLADS  
CHINTAMAN NAVSHA WANAGA

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether Government evaluation of Member of Parliament Local Area Development Scheme had been entrusted to the Programme Evaluation Organisation of the Planning Commission;
- (b) if so, the details thereof;
- (c) whether impact of the Scheme is evaluated by the Planning Commission;
- (d) if so, the details of outcome of the Scheme;
- (e) whether it is a fact that amount sanctioned and released is not properly utilised; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT, MINISTER OF STATE IN THE MINISTRIES OF PLANNING, STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

(a)&(b) Evaluation of the Member Parliament Local Area Development Scheme had been entrusted to Programme Evaluation Organisation (PEO) of the Planning Commission. The PEO had selected 57 Lok Sabha Constituencies and 28 Rajya Sabha MPs for the purpose of the evaluation study.

(c)&(d) The evaluation of the impact of the Scheme is among the objectives of the study. The Planning Commission has informed that the Report of the evaluation study is under finalisation. The outcome of the Scheme will be known after the release of the report.

(e)&(f) As on 31.7.2001, Government of India has released Rs. 7958.00 crores, under the Scheme, of which works costing Rs. 7197.07 crores are reported to have been sanctioned while the actual expenditure reported is Rs. 5408.14 crores. The utilisation level, thus, stands at 68% of the funds released. The District Heads normally sanction works after receipt of funds from Central Government. Utilisation occurs thereafter. There would, thus always be some time lag between release of funds and their utilisation. Operation of model code of conduct for election, time taken in transfer of funds from nodal district to other districts, and delay in acquisition of land are also some of the factors responsible for gap between release and utilisation levels.